(c) whether any responsibility has been fixed for procurement of brand new ground handling equipments worth Rs. 1 crore by the two airlines;

(d) if so, the outcome thereof and

(c) the steps being taken to utilise this equipment?

THE MINISTER OF CIVIL AVIA-TION AND TOURISM (SHRI MADHAV RAO SCINDIA), (a) Yes, Sir.

(b) to (e) Air India has not purchased any new ground handling equipment for positioning the same at Trivandrum airport. Equipment acquired by Indian Airlines will be used by it to supplement the ground handling equipment at other major bases and here is no wastage.

मध्य प्रदेश में तेल शोधक कारखाना

1034. श्री राघवजी: नया पेट्रो-लियम ग्रीर प्रार्डतिक गैस मंत्री यह बतले की ृपा करेंगे कि :

(क) क्या यह सच है कि प्रगरक्त 1991 में मध्य प्रदेश विधान सभा ने सर्वसम्मति से एक प्रस्ताव पारित किया था कि उस राज्य में एक तेत शोधक कारखाना स्थापित किया ज⊽ए ;

(ख) यदि हां, तो उस पर केंद्रीय सरकार की क्या प्रतिक्रिया है ;

(ग) क्या इस संबंध में पहले किसी प्रकार के परीक्षण किए गए हैं, यदि हां, तो उन परीक्षणों का क्या परिणाम निकला है ; ग्रौर

(भ) यदि उपर्युक्त मांग उचित है, तो उक्त तेल-शोधक कारखाने के कब तक चालू हो जाने की संभाषना है?

केद्रोलियन और प्राहृतिक मेस मंत्री (भी बी. शंकरानम्द): (क) से (घ)' मध्य प्रदेश सरकार के अनुसार मध्य प्रदेश विधान सभा ने एक प्रस्ताव पारित किया है जिसमें भारत सरकार से अनुरोध किया गया है कि वे प्रन्य परियोजनाओं के संध-साथ मध्य प्रदेश में एक ग्रासस्ट रिफाइनरी की मंजूरी दें। मैसर्स भारत पट्रालियम कारपोरेशन लिमिटेड (वार्ज्यार सीरुएलर) ने मध्य प्रदेश भारत में 6 एमर टींर पीठ एर की ग्रासस्ट रिफाइनरी स्थापित करने का प्रस्ताव प्रस्तुत किया है। यह प्रस्ताव सरकार के विचाराधीन है।

Performance of rural electrification Corporation Schemes during the original time frame

1035. SHRI JAGDISH PRASAD MATHUR: SHRI SANGH PRIYA GAUTAM:

Will the Minister of POWER AND NON-CONVENTIONAL ENERGY SOURCES be pleased to state:

(a) what is the total number of rural electrification projects sanctioned by R.E.C, upto 31st March, 1991;

(b) what is the number of Rural Electrification Schemes, which as per the time frame set out in original sanctioned schemes have achieved targets upto (i) 100 per cent (ii) 75 to 100 per cent (iii) 50 to 75 per cent, (iv) 25 to 50 per cent and (p) below 25 per cent; and

(c) whether Government propose to enuire into (i) reasons for shortfalls in timely achievement of project targets, (ii) relevance and usefulness of Rural Electrification Corporation in ensuring timely achievement of Project targets, as originally sanctioned by it?

THE MINISTER OF STATE (IN-DEPENDENT CHARGE) OF THE MINISTRY OF POWER AND NON-CONVENTIONAL ENERGY SOUR-CES (SHRI KALP NATH RAI): (a) The total number of rural electrification projects sanctioned by Rural Electrification Corporation (REC) upto 31.3.1991 was 23,071.